

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/298/2021



This the 07th day of April 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)

Sonaullah Mir age 60 yrs. s/o Ab. Subhan Mir along with 21 others. All are residents of Gail Mohammad Batagund Mawar Handwara.

.....Applicant

(Advocate:- None)

Versus

1. State of J&K through Commissioner- Secretary to Govt. Education Department, Civil Secretariat, Srinagar.
2. Director School Education Kashmir, Srinagar
3. State Project Director SSA Jammu & Kashmir Srinagar.
4. Chief Education Officer, Kupwara.
5. Zonal Education Officer, Mawar.
6. Manzoor Ahmad Kha s/o Gh. Ahmad Khan r/o Batagund Mawar Handwara.
7. Gh. Nabi Tantray S/o Ab. Aziz Tantray r/o Batagund Mawar Handwara.

.....Respondents

(Advocate: Mr. Rajesh Thapa, Id. DAG)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Tarun Shridhar, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 27.01.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 07.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS